

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S) . 8532/2019

M/S MALAYAGIRI SANDAL WOOD OIL DISTILLERY

APPELLANT(S)

VERSUS

STATE OF U.P. AND ORS.

RESPONDENT(S)

(IA No.103374/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 19-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Ms. Bharti Tyagi, AOR(NP)

For Respondent(s) : Mr. B. Krishna Prasad, AOR(NP)

Mr. Devesh Singh, Adv.(NP)
Mr. Rajiv R. Mishra, Adv.(NP)
Mr. Udit Choudhary, Adv.(NP)
Mr. Vipul Singhal, Adv.(NP)
Mr. Yadav Narendra Singh, AOR(NP)Mr. S. Dwarakanath, Solicitor General (NP)
Mr. Gurmeet Singh Makker, AOR(NP)
Mr. Arijit Prasad, Adv.(NP)
Mr. Gaurang Bhushan, Adv.(NP)
Mr. B Sunita Rao, Adv.(NP)
Mr. Devashish Bharukha, Adv.(NP)UPON perusing the papers, the Court made the following
O R D E RThere is no appearance in the matter. List the matter after
two weeks.(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS(JAYANT RAJ KATYAL)
BRANCH OFFICER